12.10 hrs.

RE. CALLING ATTENTION NOTICE

श्री ओंकार लाल बेरवा (कोटा) : अध्यक्ष महोदय, एक व्यवस्था का प्रश्न है ।

श्री रामसेवक यादव (बाराबंकी) : अध्यक्ष महोदय, एक व्यवस्था का प्रश्न है ।

अध्यक्ष महोदय : मैंने पहले भी कहा है कि जब एक काम ख़त्म हो और दूसरा अभी शुरू न हो, तो कोई व्यवस्था का प्रश्न नहीं उठ सकता है ।

श्री ओंकार लाल बेरवा : वह काम ख़त्म हो गया है और अब दूसरा है ।

अध्यक्ष महोदय : दूसरा क्या है ?

श्री ओंकार लाल बेरवा : आप दूसरा काम हाथ में ले रहे थे ।

अध्यक्ष महोदय : जब मैं हाथ में लूंगा, तो माननीय सदस्य उसके बारे में व्यवस्था का प्रश्न उठा सकते हैं । अब वह बैठ जायें ।

श्री रामसेवक यादव : अध्यक्ष महोदय, ...

अध्यक्ष महोदय : आप क्या कहना चाहते हैं ?

श्री रामसेवक यादव : अध्यक्ष महोदय, मैं निवेदन करना चाहता हूं कि हम लोगों ने कई ध्यानाकर्षण नोटिस दिये थे ।

अध्यक्ष महोदय : उनके बारे में मैं यहां नहीं सुनूंगा ।

श्री रामसेवक यादव : श्रीमन, आपने एक हफ्ते तक उनको अपने विचाराधीन रखा । वह दातार वाला प्रश्न है । हमको पता नहीं चला कि आपने क्यों मना किया है । वह इतना महत्वपूर्ण प्रश्न है ।

अध्यक्ष महोदय : क्या आप दातार साहब के बारे में कह रहे हैं ?

श्री रामसेवक यादव : जी हां :

अध्यक्ष महोदय : क्या आपको इत्तिला नहीं दी गयी कि वह ग़लत है ?

श्री रामसेवक यादव : हम लोगों को इत्तिला नहीं दी गई कि वह ग़लत है ।

श्री कछवाय (देवास) : अभी इत्तिला नहीं मिली है ।

अध्यक्ष महोदय : तो मैं आपको अब इत्तिला देता हूं कि वह ग़लत है और दातार साहब के साहबजादे ने उस शख़्स पर डिफ़ेमेशन का नोटिस दे दिया है, जिस ने यह ख़बर छापी है ।

श्री कछवाय : क्या समाचारपत्रों में उसका प्रतिवाद प्रकाशित किया गया है या नहीं ?

श्री राम सेवक यादव : अध्यक्ष महोदय, मैं एक जानकारी चाहता हूं ।

अध्यक्ष महोदय : मैं इस तरह की जानकारी नहीं दे सकता हूं । आप बैठ जायें । वक्त आने पर मैं आपसे पूछ लूंगा कि आप क्या चाहते हैं ।

12.13 hrs.

PAPERS LAID ON THE TABLE

REPORT OF COMMITTEE ON PREVENTION OF CORRUPTION

The Minister of Home Affairs (Shri Nanda): I beg to lay on the Table a copy of Report of the Committee on Prevention of Corruption. [*Placed in Library. See* No. LT-2620/64].

Shri Hari Vishnu Kamath: (Hoshangabad): Sir, on a point of information. Do the Government propose to accept

the recommendations of the final report of the Committee, which are reportedly intended to tackle corruption at the political and ministerial level with the same alacrity and courage with which they accepted the recommendations in the interim report of the Committee?

Shri Nanda: I have just received a copy of the report. I shall look into it and do the right thing with great speed always.

Shri Hari Vishnu Kamath: On a point of order. Is the Minister expected to place any document on the Table of the House without reading the document? He said he has not read it. It is very strange; very strange things are happening in this Government. The Government are samnolent. (*Interruption*).

Shri Nanda: The members of the Committee met me and said that it will take some time to look into the matter and to make up our mind about it and so it will help them if we have a copy of the report laid on the Table of the House immediately. So, I did.

Shri D. C. Sharma (Gurdaspur): Sir, my name was also there on the Calling Attention Notice. It was never taken notice of.

Mr. Speaker: I am sorry if I have omitted to note it.

Shri S. M. Banerjee (Kanpur): The Committee has unanimously recommended, and as Shri Kamath said, strong action should be taken against those involved in cases of corruption at the political level, including Ministers and others. I want to know whether the Government is in a position to implement this particular recommendation at the earliest opportunity

Mr. Speaker: Let the report be studied.

Shri Hem Barua (Gauhati): On Monday, the news appeared about it and the recommendations are also out—the recommendations of the Committee about corruption, that is, the Santhanam Committee. The news item said it was a "unanimous report, due to be signed and submitted tomorrow morning to Government." Before the report containing the recommendations was submitted to Government, they were out in the newspapers. I do not say that the Government sources divulged the recommendations to the press, but they must have been divulged by the Committee itself. Where the recommendations are divulged like that, is it not also another type of corruption? That is what strikes me. (*Interruption*).

Mr. Speaker: Order, order.

Shri Hem Barua: What is your reaction to this, Sir?

Mr. Speaker: My reaction is that the hon. Member might resume his seat.

IMPORT POLICY FOR NEWSPRINT FOR 1964-65

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, on behalf of the Minister of International Trade, I beg to lay on the Table a copy of the Import Trade Control Public Notice No. 28-ITC(PN)/64, dated 2nd April, 1964. [*Placed in Library. See* No. LT-2621/64].

AMENDMENTS TO ARTICLES OF HINDUSTAN HOUSING FACTORY LIMITED, NEW DELHI

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): I beg to lay on the Table a copy of Statement on the amendment to the Articles of Association of the Hindustan Housing Factory Limited, New Delhi. [*Placed in Library. See* No. LT—2622/64.]